



**Central Administrative Tribunal  
Principal Bench, New Delhi**

**OA No. 1917/2015**

This the 27<sup>th</sup> day of November, 2019

**Hon'ble Mr. S.N. Terdal, Member (J)  
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Vikas Arya, S/o Sh. Sukharam Pal  
Age 24 years  
Roll No. 2002513228  
Group 'C', Subject Appointment  
R/o A-1 Block, 32/8 Bengali Colony  
Sant Nagar Burari, Delhi – 84.

...Applicant

(None)

**Versus**

1. Union of India  
Ministry of Defense  
Through its Secretary  
New Delhi.
2. Ordinance Factory  
Ministry of Defense, Govt. of India  
Through its General Manager  
Murad Nagar, Ghaziabad – 201206.
3. Regional Director, NR  
Staff Selection Commission  
Block No. 12, CGO Complex  
Lodhi Road, New Delhi – 110003.

...Respondents

(By Advocates : Mr. Hanu Bhaskar)

**ORDER (ORAL)**

**Mr. S.N. Terdal :**

Today, when this matter is taken up for consideration, there is no appearance on behalf of the applicant. It is noticed that the applicant was not appeared on 19.09.2018 and earlier on several occasions this matter is being adjourned repeatedly on the request of the proxy counsel for applicant. It appears that the applicant has lost interest in pursuing this OA. Accordingly, this OA is dismissed for non-prosecution.

**(A.K. Bishnoi)  
Member (A)**

/anjali/

**(S.N. Terdal)  
Member (J)**